

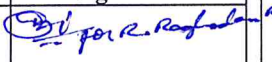

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

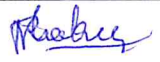

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 186 of 2017 in CP (IB)No. 226/9//HDB/2017
NAME OF THE COMPANY	Meenakshi Energy Ltd
NAME OF THE PETITIONER(S)	The Tata Power Company Limited
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Vinita R Thakur	Adv.	8297584510	

ORDER

Heard. Shri R.Raghunandan Rao along with Ms.B.Saroj; Ms.Kajal Kumari, Ld. Counsels for Petitioner and Shri Deepak Bhattacharjee along with Ms.Vinita R.Thakur, Ld. Counsels for Respondent.

Orders Reserved.



Member (T)

pc



Member (J)